

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 30

Dated Guwahati, the 24th May, 2017

In supersession of all previous Orders, Hon'ble the Chief Justice has been pleased to nominate following Hon'ble Judges under Rule 3A of Chapter-I of Gauhati High Court Rules, as Portfolio Judges for the Districts shown against their Lordships' names.

S.I. No.	Name of Hon'ble Judges	States/Districts
1.	Hon'ble Mr. Justice A.K. Goswami	Kamrup (Metro), Darrang & Sonitpur districts of Assam.
2.	Hon'ble Mr. Justice Ujjal Bhuyan	Kamrup, Jorhat & Golaghat districts of Assam.
3.	Hon'ble Mr. Justice L.S. Jamir	Mokokchung, Longleng, Mon, Tuensang & Wokha districts of Nagaland.
4.	Hon'ble Mr. Justice Manash Ranjan Pathak	Serchhip district of Mizoram and Tinsukia district of Assam.
5.	Hon'ble Mr. Justice Manojit Bhuyan	Sivsagar & Nagaon districts of Assam.
6.	Hon'ble Mr. Justice Michael Zothankhuma	Mamit, Aizawl, Kolasib, Champai & Lunglei districts of Mizoram.
7.	Hon'ble Mr. Justice Suman Shyam	Dibrugarh, Cachar, Karimganj & Hailakandi districts of Assam.
8.	Hon'ble Mr. Justice Paran Kumar Phukan	Goalpara & Morigaon districts of Assam.
9.	Hon'ble Mrs. Justice Rumi Kumari Phukan	East Siang, Lower Dibang Valley, Lohit and Tirap district of Arunachal Pradesh and Chirang district of Assam.
10.	Hon'ble Mr. Justice Songkhupchung Serto	Peren, Dimapur, Kohima, Phek, Zunheboto & Kiphire districts of Nagaland.
11.	Hon'ble Mr. Justice Achintya Malla Bujor Barua	Kokrajhar & Dhubri districts of Assam.
12.	Hon'ble Mr. Justice Kalyan Rai Surana	Lower Subansiri, Upper Subansiri, West Siang and Upper Siang district of Arunachal Pradesh and Nalbari district of Assam.

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13.	Hon'ble Mr. Justice Prasanta Kumar Deka	Lakhimpur & Dhemaji districts of Assam.
14.	Hon'ble Mr. Justice Nelson Sailo	Lawngtai and Saiha districts of Mizoram.
15.	Hon'ble Mr. Justice Ajit Borthakur	Tawang, West Kameng, East Kameng and Papum Pare district of Arunachal Pradesh and Bongaigaon district of Assam.
16.	Hon'ble Mr. Justice Hitesh Kumar Sarma	Barpeta & Baksa districts of Assam.
17.	Hon'ble Mr. Justice Mir Alfaz Ali	Karbi Anglong, Dima Hasao & Udalguri districts of Assam.

This order will come into effect immediately.

By Order,
Sd/- M.K. Kalita,
REGISTRAR (ADMN.)

Memo No. III - 13/ 2006/ 4539 /G Dated : 24th May, 2017

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
10. The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
11. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
12. The Court Officer, No. 1 & 2, Gauhati High Court, Guwahati
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
14. The Court Manager, Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati.

REGISTRAR (ADMN.)

24/5/2017